## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 12/111/09 CA. NO.

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

**NAME OF THE COMPANY: M/s.** Gangaden Vijay Kumar (HUF) & Anr. V/s. M/s. Data Infosys Ltd.

**SECTION OF THE COMPANIES ACT: 111** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. MR. NAKENDRA MOHANISHARMA

3. MR. VIVEK MALIK

3. MS. SAKSHI MEHLEY

4. Mr. Ramer Birgh

5. Swardipi Deb Ray

3. Respondent

6. Swardipi Deb Ray

6. ORDER

## **ORDER**

In CPs 53(ND) 2009 & 12/111/09, arguments have been addressed in part by the ld. Counsel for the petitioner. Re-notify these cases on 21.09.2016 & 23.09.2016 along with CP 106/2009, in which respondent is the petitioner, as it would be expedient to hear all these matters together since they are between the same parties.

2. The parties are requested to file their written synopsis. Citations relevant to their pleading, if any, may be filed alongwith.

(Ina Malhotra) Member Judicial